

Indian Council of Agricultural Research

7. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) which are the States and Union Territories that are represented on the ICAR society;

(b) if there is any discrimination in the matter the reason therefor;

(c) how many times the ICAR society have met and for what duration every time during last five years;

(d) on what disciplines and spheres of agriculture the society has formulated policies and guidelines to the Governing Body and how were they executed, and whether the matter was reported back by the Governing Body to the society; and

(e) if so, details thereof and if not, reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE. (SHRI R. V. SWAMINATHAN): (a) All the States are represented on the ICAR Society through their respective Ministers incharge of Agriculture/Animal Husbandry, Fisheries. The interests of the Union Territories in the ICAR are taken care of by the representation of the Union Minister of Agriculture and the Union Minister of State for Agriculture dealing with the ICAR, who are also the President and the Vice-President of the ICAR Society respectively.

(b) No, Sir,

(c) During the last five years, 6 Annual General Meetings and 3 Spe-

cial General Meetings of the ICAR Society have been held. The duration of all these meetings was for a day except for one which continued on the second day also.

(d) and (e) The ICAR Society has been making recommendations in the nature of policies and guidelines for action in the various disciplines of agriculture, animal sciences, fisheries, agricultural engineering and agricultural education and implementation of these recommendations is reported to the Society in the next General Body Meeting. The action taken on the recommendations of the ICAR Society was last reported to the Governing Body and the Society in the meetings of the Governing Body held on 21st March, 1980 and the Annual General Meeting on 22nd March, 1980 as illustrated in the statement laid on the Table of the House. (*Placed in Library. See No. LT 824/80.*)

Demands of Delhi University Teachers' Association and Delhi University Karamchhari Union

8. SHRI SUSHIL BHATTACHARYA): Will the Minister of EDUCATION be pleased to state:

(a) what are the demands of the DUTA (Delhi University Teachers' Association) as well as Delhi University Karamchhari Union; and

(b) the steps taken by the Government thereon?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b) A statement showing the main demands of the Delhi University Teachers' Association and the Karamachhari Union and the action taken there is laid on the Table of the House. (*Placed in Library. See No. LT-825/80.*)